

[Print](#)**Defective Case Register from 2026-04-06 to 2026-04-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/13989/2026	ADV	2026-04-06	District not mention of op. no. 3 in cause title.
2	D-CONTC/11930/2026	ADV.	2026-04-06	1. Annexure number not correctly furnished in Prayer of the petition.
3	D-BLAPL/9695/2026	PRADIP KUMAR MALLICK	2026-04-06	1)Page mark not correctly furnished in Index , Book mark and Petition.ii) Annexure-2 marked in petition not tally with index.iii) paragraph no. not correctly furnished in affidavit.iv) Rejection order not filed as per Index.v) paragraph no. and Date not correctly furnished in affidavit of the I. A. petition. vi) For further SR after disposal of I. A. filed for dispensing of certified copy of annexure-1 and removal of defects
4	D-CMP/14310/2026	ABHAY KHANDELWAL	2026-04-06	Age of opp. parties not mentioned.
5	D-BLAPL/9739/2026	DEEPALI MOHAPATRA	2026-04-06	1. Relation of Deponent in Sl.2 of Affidavit not correct.
6	D-ABLAPL/9806/2026	BHARAT BHUSAN ROUSTRAY	2026-04-06	Paragraphs No. Not furnished in Declaration.
7	D-CRLMP/8856/2026	BYOMAKESH TRIPATHY	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant from the petition and to be kept in closed cover of the Annexures.
8	D-MACA/13684/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
9	D-BLAPL/9743/2026	BIJAYA KUMAR BEHERA	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR thereafter.
10	D-WP(C)/14691/2026	ATUL TRIPATHY	2026-04-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/14358/2026	AMIT PRASAD BOSE	2026-04-06	.Subject Code incorrectly Mentioned
12	D-ABLAPL/9853/2026	SUMIT SANGRAM PATEL	2026-04-06	In Declaration Para No. Not Correctly furnished.
13	D-CONTC/14107/2026	ABHAY KHANDELWAL	2026-04-06	1) Reference certificate not furnished.ii) Sl. no. 5 of the Affidavit nit correct.iii) District of the contemnor not mentioned in the cause title.
14	D-WP(C)/13344/2026	MALAYA KUMAR MISHRA	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

15	D-BLAPL/9608/2026	PRASANTA KUMAR DAS	2026-04-06	Undertaking for non filling of translated copy of Hindi language to English not filed.
16	D-WP(C)/14128/2026	MANOJA KUMAR KHUNTIA	2026-04-06	Page no. 12 not neat.
17	D-WPCRL/9562/2026	PRANAYA KUMAR MOHAPATRA	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. PUT UP FOR SR AFTER REMOVAL OF DEFECT(OBJECTION NO.17)
18	D-WA/12566/2026	DEBASIS NAYAK,A.G.A	2026-04-06	i) Serial no. 41 not mention in cause title. ii) Name of the R-65 does not tally with wp (c).
19	D-BLAPL/9645/2026	TANMAYA KUMAR MOHANTY	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant-cum-victim mentioned in Para-1 of the petition be redacted. Thereafter, put up for S.R.
20	D-TRPCRL/9417/2026	SUDEEP KUMAR BOSE	2026-04-06	Page Nos.9 to 51 Not Legible.
21	D-WP(C)/13922/2026	NITYABRATA BEHURIA	2026-04-06	1. Synopsis and Date Chart not page marked in Index.
22	D-MACA/13685/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
23	D-WP(C)/14382/2026	AJAYA KUMAR MOHARANA	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
24	D-RSA/13678/2026	SUKANTA KUMAR NAYAK	2026-04-06	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be corrected in the Memo. of Appeal.
25	D-WP(C)/13297/2026	MANOJA KUMAR KHUNTIA	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
26	D-EXP/14141/2026	LAXMAN PRADHAN	2026-04-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.C. copy of impugned order not filed. i) District not mention op. no. 1 in cause title. ii) Date of order wrongly mention in reference certificate and prayer. iii) Put up for SR after filing of c. copy of impugned order.
27	D-WP(C)/14149/2026	SUBRAT KUMAR KAR	2026-04-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.28 not neat and legible.
28	D-CMP/12982/2026	PURNA CHANDRA DAS	2026-04-06	3-AUTHENTICATION FEE IS DEFICIENT. Address of O.Ps No-2 to 7 not stated in the Petition
29	D-CONTC/14096/2026	ABHAY KHANDELWAL	2026-04-06	Reference certificate not furnished.

30	D-WP(C)/14169/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V>Nama
31	D-WP(C)/13325/2026	SAROJA KANTA SAMAL	2026-04-06	Page no.21 and 22 not neat
32	D-TRP(C)/14312/2026	HRUDANANDA TRIPATHY	2026-04-06	Name of the Opposite party Not Correctly furnished in Petition.Page No.14 repeated twice.
33	D-MACA/13683/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
34	D-CRLMP/9803/2026	BIRENDRA KUMAR NAYAK	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of Victim / Informant from the petition and to be kept in closed cover of the Annexures.
35	D-CRLA/9132/2026	BISHNU PRASAD PRADHAN	2026-04-06	1. Status of the petitioner not furnished.2. Name of the victim friend be redacted from he petition.3. Free Copy of annex.1 disclosing the name of victims friend be kept in cover.
36	D-WP(C)/13982/2026	SUSANTA KUMAR BARAL	2026-04-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WPCRL/9721/2026	AMITAV TRIPATHY	2026-04-06	PAGE NO.11 NOT LEGIBLE. NAMES OF VICTIM and HER RELATIVES BE REDACTED FROM ENTIRE PETITION and AFFIDAVIT. ANNEXURES and V.NAMA BE KEPT IN CLOSE COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
38	D-CONTC/13487/2026	PRADIPTA KUMAR PATTANAYAK	2026-04-06	F.A.O. No.509 of 2024 mentioned in the synopsis, para- nos. 1 and 2 body of the petition appears to be wrong.
39	D-CRLMC/9600/2026	SURENDRA KUMAR MISHRA	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Copy of F.I.R disclosing the name of informant be kept in cover.2. C.Copies of F.I.R.and Charge sheet to filed.
40	D-MATA/13925/2026	PABITRA KUMAR NAYAK	2026-04-06	1. Period of Delay 30 days.I.A for condonation of delay not filed.
41	D-WP(C)/14175/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V>Nama.
42	D-BLAPL/9740/2026	SUDHANSU SEKHAR DASH	2026-04-06	1. Description of Ann.1 in Index not correct.
43	D-ABLAPL/9728/2026	RAKESH BEHERA	2026-04-06	1. In declaration under affidavit mentioned authorized by Petitioner-2 instead of Petitioner -1
44	D-BLAPL/9727/2026	GURUPRASAD BEHERA	2026-04-06	1. In para 10, BLAPL NO. wrongly mentioned in Ann.5. 2. Court Fee of Rs.3 not paid on Affidavit. 3. Ann.4 not attested. 4.Name of Pet. in CT not tally with signature.
45	D-BLAPL/9589/2026	SANJIB KUMAR BHANJADEO	2026-04-06	14-NOT PROPERLY INDEXED. Pagination of Annexure-1 and 2 are not correct.

46	D-RSA/13771/2026	SOUMYA MISHRA	2026-04-06	The discrepancy in the name of A-3 as per vakalat. be reconciled
47	D-CONTC/11579/2026	LAMBIT SENAPATI	2026-04-06	Code NOT INDICATED
48	D-WP(C)/13367/2026	SANJIB KUMAR RATH	2026-04-06	1. Synopsis and Date chart not alphabetic paginated in Index.
49	D-WP(C)/13898/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-04-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page marking of Writ Petition in Index not correct. 2. I.A. not in proper place. Court Fee of Rs.6 not paid on IA. Paragraph declaration in IA not correct. 3. Para 13 marked twice in Petition. 4. Ann.2 to 11 not marked.
50	D-CRLMP/8717/2026	BYOMAKESH TRIPATHY	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim and Informant and his relative shall be redacted from AD.slip,synopsis, date of event and petition.2.copy of FIR. vide annex.1 and 2 disclosing the name of victim be kept in cover.
51	D-MACA/13794/2026	SACHIDANANDA NAYAK	2026-04-06	Period of Delay 59 days 2.Court Fee Rs. 8,762/ payable , not paid 3. statutory deposit not made
52	D-CRLA/9182/2026	DEEPAK RANJAN PARIDA	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. T.R no. 164/2024 not mentioned in the prayer and status of the petitioner not furnished.2.As per FIR details BLAPL no. 7830/2024 not furnished in the ref. certificate.
53	D-ABLAPL/9769/2026	PRAVASH CHANDRA JENA	2026-04-06	i) Page no. 12 not legible.
54	D-ABLAPL/8700/2026	ALOK KUMAR MOHAPATRA	2026-04-06	1. Ann.1 be kept in sealed cover.
55	D-CONTC/14105/2026	ABHAY KHANDELWAL	2026-04-06	1) Reference certificate not furnished.ii) District not mentioned of the contemnor in the cause title.
56	D-MACA/13686/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
57	D-MACA/13681/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
58	D-MACA/13688/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
59	D-CRLMC/9142/2026	PRABIR KUMAR RAY	2026-04-06	1. PS case number not correctly furnished in Synopsis. 2. Page nos. 10 11 14 15 17 21 not attested. 3. Nomenclature of the Lower court not correctly furnished in Prayer of the petition.
60	D-CRLMC/9273/2026	SOUMYA RANJAN MOHANTY	2026-04-06	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Court fee of Rs.6/- not paid in the petition.2. Paragraph no. not correctly furnished in declaration.

61	D-WP(C)/14302/2026	SOUMYA MISHRA	2026-04-06	Page nos.38 39 41 not neat
62	D-WP(C)/13217/2026	ARUN KUMAR PATRA	2026-04-06	Page nos. 14 and15 partly neat.
63	D-WP(C)/14188/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V>Nama
64	D-BLAPL/9684/2026	ASIT KUMAR JENA	2026-04-06	1.H.C B.A. M.W S Rs 50/- to be paid in V. Nama
65	D-WP(C)/14077/2026	SUBHADUTTA ROUTRAY	2026-04-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 37 and 38 not neat.Name of filling advocate not mentioned in Vnama.
66	D-WP(C)/14178/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	14-NOT PROPERLY INDEXED. Rs.50.00 not paid in V>Nama.
67	D-CRLMP/9230/2026	LINGARAJ MOHANTY	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/ informant from the petition and to be kept in closed cover of the Annex-1.
68	D-WP(C)/13370/2026	DILLIP KUMAR BEHERA	2026-04-06	1. Date of order under Annexure-2 does not tally with para-5 of the petition.
69	D-MACA/14003/2026	SOMNATH ROY	2026-04-06	Period of Delay 11 days 2.statutory deposit not made
70	D-MACA/13693/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
71	D-BLAPL/9710/2026	SUSANTA KUMAR BARAL	2026-04-06	i) Annexure -1 to be kept in seal cover.
72	D-CRLMA/5609/2026	SIDDHANT SARANGI	2026-04-06	Prayer of the petition does not tally with provision of law. Put up for SR after removal of defect.
73	D-WP(C)/14451/2026	SIDHARTHA DAS	2026-04-06	1. Name of District not mentioned in the address of Opposite Parties in CT.
74	D-RSA/13853/2026	GOUTAM KUMAR ACHARYA, (SR.ADV.)	2026-04-06	1.Valuation and C.Fee Payable not furnished.2.The impugned Judgement and Decree be arranged and properly Page marked.Put up for further S.R after rectification.
75	D-BLAPL/8654/2026	DR. PURUSOTTAM CHULI	2026-04-06	1.Annexure-3 not attested
76	D-BLAPL/9688/2026	ASIT KUMAR JENA	2026-04-06	1. H.C B.a M.w S Rs 50/- to be paid in V>Nama
77	D-MACA/13691/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 day
78	D-MACA/13682/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
79	D-RSA/14085/2026	AJAYA KUMAR NANDA	2026-04-06	Date of impugned Judgement be corrected in the entire Appeal Memo.

80	D-BLAPL/9598/2026	PARTHA SARATHI DAS	2026-04-06	After page-5 not paginated page-6 as per Index.
81	D-CONTC/13094/2026	KALINGA KESHARI MOHAPATRA	2026-04-06	Age and father name of the petitioner nos.3 and 5 not furnished in the cause title
82	D-CRLREV/9845/2026	SUJATA JENA, (SR.ADV.)	2026-04-06	1. Period of Delay 89 days delay, Limitation petition not filed.
83	D-BLAPL/9734/2026	JANAKI KANTA MAHAPATRA	2026-04-06	1. Name of PS in Synopsis and Prayer not correct. 2. Ann.1 page 11 and 13 to 15 not marked.
84	D-BLAPL/9014/2026	PRASANNA KUMAR MISHRA	2026-04-06	1. C.T case no not furnished in cause title of the application. 2.Pending before the court mentioned in the cause title not tally with Rejection order.
85	D-WP(C)/14186/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V.Nama.
86	D-WA/13190/2026	ARABINDA TRIPATHY,A.G.A	2026-04-06	Page mark not properly in Anx-2
87	D-WP(C)/13987/2026	SUSANTA KUMAR BARAL	2026-04-06	Page nos. 14 not neat
88	D-CRLMC/9285/2026	PRAMOD KUMAR JENA	2026-04-06	1. C.Copy of F.I.R. to be filed.
89	D-ABLAPL/9825/2026	RAGHUNATH DASMOHAPATRA	2026-04-06	1) H.C.B.A.M.W.S. of rs. 50/- not paid.ii) Authorization not furnished in Affidavit.
90	D-MACA/13679/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
91	D-CONTC/13153/2026	AMBIKA PRASAD RAY	2026-04-06	1) Paragraph no. not correctly mentioned in affidavit.ii) Reference certificate not furnished.
92	D-BLAPL/9661/2026	SANJIT MISHRA	2026-04-06	1.Reference certificate not properly furnished. 2.Paragraphs incorrectly mentioned in declaration of affidavit. 3.Name and details of Informant-cum-victim mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop.
93	D-ABLAPL/9766/2026	PRAVASH CHANDRA JENA	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for SR there after.
94	D-BLAPL/9709/2026	GIRIJ SANKAR NAYAK	2026-04-06	1) Annexure-1 not legible.
95	D-ABLAPL/9821/2026	AKSHAYA KUMAR SAHOO	2026-04-06	1) Annexure -1 and 3 to be kept in seal cover.ii)Annexure-3 not marked in page 19 as per Index.
96	D-CRLREV/9819/2026	PRADIP KUMAR MALLICK	2026-04-06	1.Being aggrieved and Ground as well as good ground not furnished.
97	D-CRLMC/9616/2026	SARTHAK SATAPATHY	2026-04-06	1. Certified copy of Annex-1 not filed
98	D-CRLMC/9161/2026	ANIRUDHA DAS	2026-04-06	G.R.Case No.not correctly furnished in Synopsis and cause title.
99	D-ABLAPL/9854/2026	ASUTOSH TRIPATHY	2026-04-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page No.20 Not Legible.

100	D-MACA/13690/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 day
101	D-MACA/13884/2026	BIJOY DASMOHAPATRA	2026-04-06	Period of Delay 6 days
102	D-WP(C)/14179/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V.Nama.
103	D-CRLA/9397/2026	BISWABHUSAN DAS	2026-04-06	Status of appellant not furnished 2-Synopsis and date chart not page marked
104	D-WP(C)/14173/2026	PRANAYA KISHORE HARICHANDAN	2026-04-06	Rs.50.00 not paid in V.Nama
105	D-CONTC/14091/2026	ABHAY KHANDELWAL	2026-04-06	Reference certificate not furnished.
106	D-CRLMC/9135/2026	SANTOSH CHANDRA ATABUDHI	2026-04-06	1. Nomenclature not furnished in V.nama.
107	D-WA/13343/2026	AVIJIT PAL	2026-04-06	i) Status of the parties not furnished. ii) Reference certificate not furnished.
108	D-CMP/14106/2026	JAYADEBA BEHERA	2026-04-06	3-AUTHENTICATION FEE IS DEFICIENT. The Case mentioned under A-2 be corrected in the Index
109	D-ABLAPL/9741/2026	ARUN KUMAR BUDHIA	2026-04-06	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
110	D-CRLMC/9667/2026	RAMAKRUSHNA PATTANAİK	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Subject code not furnished in Assessment slip.2 C.Copy of F.I.R. to be filed.3.Copy of F.I.R.disclosing the name of informant be kept in Cover. 4..Subject Code Not Furnished .
111	D-WP(C)/13993/2026	AMARTYA MISHRA	2026-04-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the declaration.
112	D-WP(C)/13962/2026	SUKANTA KUMAR MISHRA	2026-04-06	14-NOT PROPERLY INDEXED.
113	D-WP(C)/14408/2026	AJAYA KUMAR MOHARANA	2026-04-06	1-COURT FEE IS DEFICIENT. Rs.6.00 to be paid
114	D-MACA/13687/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
115	D-WP(C)/14127/2026	AJOYA MOHANTY	2026-04-06	. Name of father and Age of the deponent in affidavit not furnished in the cause title.2. Ground not furnished in the petition.
116	D-BLAPL/9583/2026	MANGU NANDY	2026-04-06	1.Name and details of Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Annexure-2 not reflected on the top of page-18
117	D-MACA/13680/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days

118	D-CRLMC/9573/2026	SANTOSH KUMAR DWIVEDY	2026-04-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not furnished in the declaration of the I.A.
119	D-BLAPL/9597/2026	SANGRAM KESHARI ROUT	2026-04-06	1. Signature of petitioner not attested by the Jail Authority in V.nama. 2. Hologram of Rs.50/- not affixed in V.nama.
120	D-CONTC/12298/2026	ADV.	2026-04-06	Complete address of op. not furnished.
121	D-BLAPL/9715/2026	AMULYA RATNA PANDA	2026-04-06	1. Name of PS not mentioned in CT, Para 1 and prayer.
122	D-MACA/13994/2026	SOMNATH ROY	2026-04-06	statutory deposit not made
123	D-BLAPL/9708/2026	GIRIJA SANKAR NAYAK	2026-04-06	i) Page no. 14 not legible.
124	D-ABLAPL/9838/2026	RAKESH KUMAR DAS	2026-04-06	1. In declaration under affidavit no. of paragraphs not furnished.
125	D-CRLREV/9671/2026	PRAKASH KUMAR BEURA	2026-04-06	1. Good Ground certificate not furnished
126	D-WP(C)/13373/2026	GOPAL KRUSHNA NANDA	2026-04-06	. Synopsis and Date chart not alphabetic paginated in Index.
127	D-ABLAPL/9731/2026	TRILOCHAN PANIGRAHI	2026-04-06	1. Rs.6/- to be paid on C.T.2. page nos. 8 and 9 partially legible.3. D.C.fee Rs. 02 and Notarial fee Rs.30/- to be paid for affidavit . 3. Fees Rs. 89/- to be paid for v.nama.
128	D-BLAPL/9654/2026	SANJUKTA MUNDA	2026-04-06	1.T.R. case No. mentioned in petition not tally with the copy of Rejection order. 2.Para-7 of the petition not properly mentioned. 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
129	D-BLAPL/9587/2026	MANGU NANDY	2026-04-06	1.P.S.name incorrectly mentioned in petition. 2.Page No. 72 of Annexure-3 missing/not filed. 3.Page No.39 41 43 45 47 49 65 75 and 97 not legible
130	D-CRLMP/9851/2026	ABINASH ROUTRAY	2026-04-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Copy of the order dated March 3, 2024 under Annex-11 not filed as per mentioned in body of the petition. 3. Nomenclature not correctly furnished in page no.18.
131	D-CRLMC/9322/2026	PRIYA RANJAN SINGH	2026-04-06	1. Copy of F.I.R.disclosing the name of informant be kept in cover.
132	D-ABLAPL/9770/2026	JAYAKRISHNA MOHAPATRA	2026-04-06	i) H. C. B. A. M. W. S. of Rs. 50/- not paid.
133	D-MATA/14022/2026	SURYA PRATAP DEO	2026-04-06	Question of Maintainability
134	D-CRLREV/9852/2026	AKSHAYA KUMAR SAHOO	2026-04-06	Put SR after filing C.copies- Annex-1 and 2 .
135	D-ABLAPL/9765/2026	PRAVASH CHANDRA JENA	2026-04-06	1. Name of pending court in Date chart not correct.

136	D-CRLMP/8722/2026	BYOMAKESH TRIPATHY	2026-04-06	1. Synopsis and Date chart not furnished in Index. 2. Details Address of the op. no.1 not furnished in cause title.
137	D-CONTC/14341/2026	KURESH PRASAD DASH	2026-04-06	i) Paging of Book mark not tally with Index.ii) H.C.B.A.M.W.S.of Rs .50/- not filed.
138	D-EXP/14171/2026	BIDESH RANJAN BEHERA	2026-04-06	i) Complete address of op. not furnished. ii) wp (c) no. wrongly mention in para no. 1
139	D-CRLREV/9777/2026	SIDHARTHA SANKAR RAY (2)	2026-04-06	Put up SR after filing the C.copy of Annex-1.
140	D-BLAPL/9781/2026	AMLAN SHAKTI PAUL	2026-04-06	14-NOT PROPERLY INDEXED. 1.Page No. 16 in Annexure-1 paginated twice. 2. Annexur-2 not properly paginated.
141	D-CONTC/14104/2026	ABHAY KHANDELWAL	2026-04-06	i) Reference certificate not furnished.ii) District not mentioned of the contemnror in cause title.
142	D-ABLAPL/9722/2026	RAJKISHORE SWAIN	2026-04-06	1. Annexure-1 not attested
143	D-BLAPL/9603/2026	PRAVAT KUMAR PANDA	2026-04-06	4 names of Advocate mentioned in V.nama. But, only 3 Advocates signed.
144	D-MACA/13692/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
145	D-WP(C)/12483/2026	UMA CHARAN MISHRA	2026-04-06	Age of petitioner no-15 and 39 not mentioned
146	D-CRLMC/9489/2026	JAYADEBA BEHERA	2026-04-06	1. As per impugned order under Annexure-1 ,the name of the Lower court does not tally with cause title.
147	D-ABLAPL/9795/2026	SATYABRATA DASH	2026-04-06	Name and Address of Victim/Informant mentioned in Annexure need not be disclosed and kept in closed cover.In para No.03 name of Victim be deleted
148	D-BLAPL/9756/2026	MANAS KUMAR CHAND	2026-04-06	Reference certificate not properly mentioned.
149	D-WP(C)/12928/2026	PRADEEP KUMAR MISHRA	2026-04-06	1.Alphabetical paginated not mentioned in Index.
150	D-CRLA/9389/2026	HAREKRUSHNA DASH	2026-04-06	Put up for S.R. after redacting the name of victim/appellant from acknowledgement slip,index,synopsis,date chart,appeal memo and vakalatnama
151	D-EXP/14103/2026	JITENDRA KUMAR MISHRA (2)	2026-04-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
152	D-MACA/14010/2026	SOMNATH ROY	2026-04-06	statutory deposit not made
153	D-MACA/13689/2026	PRASANTA KUMAR MAHALI	2026-04-06	Period of Delay 31 days
154	D-CRLREV/9642/2026	SOMA PATNAIK	2026-04-06	1.Paragraphs not correctly furnished in declaration.2 Good ground certificate not furnished.3. Oriya translation copy not furnished.
155	D-BLAPL/9742/2026	TUKUNA KUMAR MISHRA	2026-04-06	1. Free or Certified copy of Ann.2 not filed.

156	D-CRLMP/9175/2026	SARAT BEHERA	2026-04-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up For SR after redacting the name of victim / informant from the petition and to be kept in closed cover of the under Annex-D
157	D-CRLREV/9758/2026	MANAS KUMAR CHAND	2026-04-06	1. Name of Victim /Informant need not be disclosed and kept in closed in connection with Annex-1 2 and 3 . 2 Good ground certificate not furnished.
158	D-CRLMC/9196/2026	JYOTIRMAYA SAHOO	2026-04-06	1. C.Copy of F.I.R.to be filed.
159	D-WP(C)/14375/2026	ASWINI KUMAR KARMI	2026-04-06	Name of both parties not furnished in V.Nama
160	D-BLAPL/9653/2026	SANJUKTA MUNDA	2026-04-06	1.T.R. case No. not properly mentioned in Prayer portion of the petition. 2.Para-7 of the petition not properly mentioned 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
161	D-EXP/14285/2026	ASISH KUMAR RAY	2026-04-06	1. Provision of Law Partly incorrect. i) Synopsis and date chart not mention in Index. ii) Date of order wrongly mention in page no. 3
162	D-CONTC/14101/2026	ABHAY KHANDELWAL	2026-04-06	i) Reference certificate not furnished.11) Annexure-1 not attested.iii) District of the contemnor not mentioned in cause title.
163	D-ABLAPL/9718/2026	RAJ KISHOR SWAIN	2026-04-06	1. Annexure-1 not attested.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 06-04-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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